

**FAIRS (SHRI VIDYACHARAN SHUKLA):**

(a) and (b). The Government has taken note of the Resolution of the UN Security Council to the effect that it "authorises member States cooperating with the Government of Kuwait, unless Iraq on or before 15th January 1991 fully implements...(UN Security Council) resolutions, to use all necessary means to uphold and implement Security Council Resolutions."

(c) to (e). The Government of India has consistently called for complete and unconditional withdrawal of Iraqi forces from Kuwait and restoration of the sovereignty and independence of Kuwait. Government of India is of the opinion that the Gulf crisis should be resolved through a peaceful settlement.

**Reduction of Fine on Vehicles Causing Pollution**

55. SHRI L.K. ADVANI:  
SHRI PYARELAL  
KHANDLWAL:  
SHRI BALESHWAR YADAV:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government propose to reduce the amount of fine on vehicles charged for causing pollution in Delhi;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF WATER RESOURCES AND MINISTER OF SURFACE TRANSPORT (SHRI MANUBHAI KOTADIA): (a) No, Sir. There is no such proposal before the Government.

(b) and (c). Does not arise.

**Landless Cultivators**

56. SHRI K.D. SULTANPURI: Will the Minister of AGRICULTURE be pleased to state:

(a) the estimated number of landless cultivators in the country;

(b) whether the Government have any plans to provide land to them; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI JAYANTILAL VIRCHANDBHAI SHAH): (a) According to available information, no specific survey has been conducted to find out the number of landless peasants in the country. However, the national Sample Survey Organisation had collected information, inter alia, on land possessed by the households in their NSS 38th Round (January-December, 1983) Survey on "Consumer Expenditure and Employment & Unemployment". As per this survey, it is estimated that there were 29.76 lakh house holds in the rural areas possessing less than 0.01 acre of land (with or without owned homestead) among "households self-employed in agriculture" and "agricultural labour households".

(b) and (c). Considerable efforts have been made by Government over the years to distribute land to the landless rural poor. However, considering the number of landless peasants in the country, it does not seem possible to distribute land to all of them.

**Installation and Shifting Charges of Telephone Connections in Delhi**

57. SHRI RAM SAGAR (Saidpur): Will the Minister of COMMUNICATIONS be pleased to state: